SHRI ALOK TIWARI (Uttar Pradesh): Sir, I associate myself with the Special Mention made by Shri K. N. Balagopal.

SHRI PYARIMOHAN MOHAPATRA (Odisha): Sir, I also associate myself with the Special Mention made by Shri K. N. Balagopal.

SHRI ARVIND KUMAR SINGH (Uttar Pradesh): Sir, I too associate myself with the Special Mention made by Shri K. N. Balagopal.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the Special Mention made by Shri K. N. Balagopal.

SOME HON. MEMBERS: Sir, we all associate ourselves with the Special Mention made by Shri K. N. Balagopal.

Demand for making NAT testing mandatory for all blood collecting units to check transfusion transmitted infections

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Sir, blood transfusion services are a vital part of modern healthcare system without which efficient medical care is impossible. The aim should be to provide effective blood and components, which are as safe as possible and adequate to meet patients' need. The field of transfusion medicine has undergone tremendous changes in recent past due to vast advancement in this field. Accordingly, the Drugs and Cosmetics Act which governs this field needs revisions. Still it gives licence to old time traditional Whole Human Blood and very few blood components only. It should include latest safer blood components like leuco depleted blood components etc.

This law mandates screening of blood against TTI (Transfusion Transmitted Infections) like HIV-1 & 2, Hepatitis-B, Hepatitis-C, Malaria and Syphilis by conventional methods. However, these Government approved conventional methods (Rapid/ELISA) do not rule out the possibility of infection of HIV, HBV and HCV during transfusion. This is very dangerous for the public health in general. The prevalence of these infections (HIV, HBV and HCV) in general population is about 3.5 per cent and about 2 to 2.5 per cent in blood donors. The latest NAT (Nucleic Acid Amplification Test) technology which is mandatory in many developed and developing countries should also be mandated in India to make blood near zero risk for safety of public health. Many studies at various hospitals in India have shown that NAT detects around 5-10 per cent infected blood units missed by conventional methods. It detects one in 500-1000 infections in donated blood units missed by Government-approved conventional kits/methods, and one unit of collected blood can infect three patients through components -- red cells, plasma and platelets.

In view of this serious threat of transfusion transmitted infections of deadly viruses -- HIV, HBV and HCV -- the NAT testing of all collected blood units should be mandated in India.

DR. M.S. GILL (Punjab): Sir, I associate myself with the Special Mention made by my friend, Mr. Darda.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Special Mention made by my friend, Mr. Darda.

SHRI K.N. BALAGOPAL (Kerala): Sir, I associate myself with the Special Mention made by my friend, Mr. Darda.

DR. K.V.P. RAMACHANDRA RAO (Telangana): Sir, I also associate myself with the Special Mention made by my friend, Mr. Darda.

Demand for giving medical allowance to the workers employed at the Government Opium and Alkaloid Factory, Gazipur in Uttar Pradesh

श्री अरविंद कुमार सिंह (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, उत्तर प्रदेश के गाजीपुर जनपद में स्थापित शासकीय अफीम एवं क्षारोद कारखाना में कार्यरत कर्मचारियों के कठिन परिश्रम के बल पर भारत सरकार को प्रति वर्ष अरबों रुपयों की विदेशी आय प्राप्त होती है, लेकिन दुर्भाग्य है कि यहा कार्यरत कर्मचारियों को भारत सरकार के सभी कर्मचारियों की तुलना में वेतन कम मिलता है, जिसके कारण यहा के कर्मचारी मायूस रहते हैं। महोदय, मैं बताना चाहता हूँ कि इस प्रतिष्ठान में सर्वप्रथम श्रमिकों की नियुक्ति सामयिक श्रमिक के रूप में होती है, जिन्हें 12 मास में केवल 6 मास ही कार्य प्रदान किया जाता है। यह प्रक्रिया लगभग 8 से 10 वर्ष तक लगातार चलती है। 8 से 10 वर्ष तक सामयिक श्रमिक के रूप में कार्य करने के उपरान्त जब स्थायी श्रमिक के लिए नियुक्ति प्रदान की जाती है, उस समय भारत सरकार के वेतन निर्धारण के नियम में जो सबसे न्यूनतम वेतन होता है, उसी पर स्थायी नियुक्ति दी जाती है और न तो कर्मचारियों को सामयिक श्रमिक के रूप में 8 से 10 वर्ष तक किए गए कार्यों का कोई फायदा मिलता है एवं न ही विभागीय पदोन्नित प्रदान की जाती है। इस प्रतिष्ठान में कच्ची अफीम की उत्पादन प्रक्रिया में बहुत ही खतरनाक रसायन प्रयोग में लाए जाते हैं, जिनके प्रभाव से कर्मचारियों की आयु आधी हो जाती है और समय से पूर्व उनका देहान्त हो जाता है, किन्तू इसके एवज में उन्हें कोई स्वास्थ्यवर्धक सुविधा नही दी जाती है।

अतः मैं सदन के माध्यम से सरकार से मांग करता हूँ कि शासकीय अफीम एवं क्षारोद कारखाना, गाजीपुर में कार्यरत कर्मचारियों को इस भीषण महँगाई को देखते हुए स्वास्थ्य भत्ते के रूप में लगभग 3,000 रुपये प्रतिमाह की धनराशि प्रदान की जानी चाहिए, जिससे कर्मचारी स्वास्थ्यवर्धक आहार ग्रहण कर सकें और लम्बी आयु जी सकें।

श्री आलोक तिवारी (उत्तर प्रदेश) : महोदय, मैं स्वंय को इस विषय के साथ सम्बद्घ करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं स्वयं को इस विषय के साथ सम्बद्ध करता हूँ।